

**STATEMENT SHOWING THE INSTITUTION, DISPOSAL AND PENDENCY OF CIVIL AND CRIMINAL CASES
IN THE MONTH OF JANUARY, 2015 IN THE HIGH COURT OF TRIPURA AT AGARTALA**

S.NO.	CATEGORY OF CASES	OPENING BALANCE	INSTITUTION DURING THE MONTH	DISPOSAL							TOTAL DISPOSAL DURING THE MONTH	NO. OF CASES PENDING
				DIVISION BENCH		SINGLE BENCH		FULL BENCH		LOK ADALAT		
				IN LIMINE	REGULAR	IN LIMINE	REGULAR	IN LIMINE	REGULAR	SETTLED		
CIVIL (MAIN) CASE :												
1	RFA	72	2	0	0	0	3	0	0	0	3	71
2	MFA	6	1	0	0	0	0	0	0	0	0	7
3	MFA (FA)	0	0	0	0	0	0	0	0	0	0	0
4	MFA (WC)	73	1	0	0	0	1	0	0	0	1	73
5	FAO	9	0	0	0	0	1	0	0	0	1	8
6	ARB. P	1	0	0	0	0	0	0	0	0	0	1
7	ARB. A	7	0	0	0	0	0	0	0	0	0	7
8	MAT APPL	45	1	0	3	0	0	0	0	0	3	43
9	FA	29	2	0	1	0	0	0	0	0	1	30
10	MAC	575	8	0	0	0	30	0	0	0	30	553
11	ITA	3	0	0	0	0	0	0	0	0	0	3
12	CROSS OBJECTION	68	1	0	0	0	1	0	0	0	1	68
13	LA. APPL	495	4	0	0	0	5	0	0	0	5	494
14	CE. REF	3	0	0	0	0	0	0	0	0	0	3
15	CRP	122	14	0	1	0	28	0	0	0	29	107
16	REV. PET	9	1	0	0	0	1	0	0	0	1	9
17	Tr. P (C)	5	5	0	0	0	3	0	0	0	3	7
18	CONT. CAS (C)	19	8	0	2	0	5	0	0	0	7	20
19	CONT. APPL (C)	0	0	0	0	0	0	0	0	0	0	0
20	CO. APPL	0	0	0	0	0	0	0	0	0	0	0
21	CR/WP (C)	938	40	0	18	0	36	0	0	0	54	924
22	WA	84	2	0	3	0	0	0	0	0	3	83
23	WP (C) (PIL)	14	2	0	2	0	0	0	0	0	2	14
24	WP (C) (CAT)	3	0	0	0	0	0	0	0	0	0	3
25	WP (C) (HC)	2	1	0	1	0	0	0	0	0	1	2
26	RSA/SA	346	4	0	0	0	21	0	0	0	21	329
27	SAO	5	0	0	0	0	1	0	0	0	1	4
28	EX. PETN	0	0	0	0	0	0	0	0	0	0	0
29	EL. PETN	0	0	0	0	0	0	0	0	0	0	0
TOTAL		2933	97	0	31	0	136	0	0	0	167	2863

CIVIL (MISC) CASE :												
30	CM . APPL	839	151	0	51	0	104	0	0	0	155	835
31	CAVEAT	0	1	0	0	0	1	0	0	0	1	0
TOTAL		839	152	0	51	0	105	0	0	0	156	835
CRL . (MAIN) CASE :												
32	CRL . A (J)	111	2	0	1	0	5	0	0	0	6	107
33	CRL . A	62	1	0	0	0	2	0	0	0	2	61
34	CRL . REV . P	314	6	0	0	0	25	0	0	0	25	295
35	CRL . PETN	75	1	0	0	0	4	0	0	0	4	72
36	CRL . LP	5	1	0	0	0	0	0	0	0	0	6
37	CRL (D) REF .	0	0	0	0	0	0	0	0	0	0	0
38	TRP (CRL)	0	0	0	0	0	0	0	0	0	0	0
39	WP (CRL)	2	2	0	0	0	0	0	0	0	0	4
40	CONT . CAS (CRL)	1	2	0	0	0	0	0	0	0	0	3
TOTAL		570	15	0	1	0	36	0	0	0	37	548
CRL (MISC) CASE :												
41	CRL . M . APPL	114	12	0	0	0	17	0	0	0	17	109
42	CRL . MC	0	0	0	0	0	0	0	0	0	0	0
43	AB	7	12	0	0	0	15	0	0	0	15	4
44	BA	2	12	0	0	0	11	0	0	0	11	3
TOTAL		123	36	0	0	0	43	0	0	0	43	116
GRAND TOTAL		4465	300	0	83	0	320	0	0	0	403	4362

HIGH COURT OF TRIPURA, AGARTALA
DISPOSAL INFORMATION SYSTEM (DIS)

STATEMENT SHOWING THE **YEAR -WISE PENDENCY** OF CASES AT THE END OF **JANUARY, 2015** IN THE HIGH COURT OF TRIPURA AT AGARTALA

Sl. No.	CATEGORY OF CASES	1998	2002	2003	2004	2005	2006	2007	2008	2009	2010	2011	2012	2013	2014	2015	TOTAL PENDENCY
CIVIL (MAIN) CASES:																	
1	RFA	0	0	1	0	0	2	0	4	4	3	11	17	14	14	1	71
2	MFA	0	0	0	0	0	0	1	0	1	1	0	1	2	1	0	7
3	MFA (FA)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
4	MFA (WC)	0	0	0	0	0	0	2	1	9	2	20	24	5	9	1	73
5	FAO	0	0	0	0	0	0	1	0	0	0	2	1	2	2	0	8
6	ARB. P	0	0	0	0	0	0	0	0	0	0	1	0	0	0	0	1
7	ARB. A	0	0	0	0	0	0	0	0	0	0	6	1	0	0	0	7
8	MAT APPL	0	0	0	0	0	1	0	0	0	0	5	11	14	11	1	43
9	FA	0	0	0	0	0	0	0	0	1	0	4	5	8	11	1	30
10	MAC	0	1	0	0	0	0	2	3	33	58	101	110	136	107	2	553
11	ITA	0	0	0	0	0	0	0	0	0	0	0	0	3	0	0	3
12	CROSS OBJECTION	0	0	0	1	1	0	3	2	4	7	8	8	23	11	0	68
13	LA. APPL	0	0	0	0	0	0	1	69	57	24	83	101	114	42	3	494
14	CE REF.	0	0	0	0	0	0	0	0	0	0	0	0	0	3	0	3
15	CRP	0	0	0	0	0	0	0	3	2	9	17	27	18	19	12	107
16	REV. PET	0	0	0	0	0	0	0	0	1	0	0	0	1	6	1	9
17	TRP (C)	0	0	0	0	0	0	0	0	0	0	0	0	0	4	3	7
18	CONT. CAS (C)	0	0	0	0	0	0	1	0	0	2	0	0	1	10	6	20
19	CONT. APPL (C)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
20	CO. APPL	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
21	CR/WP (C)	1	0	2	1	7	24	16	22	57	87	147	147	104	276	33	924
22	WA	0	0	0	0	0	0	0	0	1	4	0	9	13	54	2	83
23	WP (C) (PIL)	0	0	0	0	0	0	0	0	0	0	0	0	2	11	1	14
24	WP (C) (CAT)	0	0	0	0	0	0	0	0	0	1	0	1	1	0	0	3
25	WP (C) (HC)	0	0	0	0	0	0	0	0	0	0	0	0	1	1	0	2
26	RSA/SA	0	0	1	4	1	10	17	30	24	23	70	51	58	39	1	329
27	SAO	0	0	0	0	0	0	0	0	0	0	0	2	2	0	0	4
28	EX. PETN	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
29	EL. PETN	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
TOTAL		1	1	4	6	9	37	44	134	194	221	475	516	522	631	68	2863

* CR No. 245/1998 & MAC App. No. 25/2002 have been restored as per Hon`ble court`s Order.

Sl. No.	CATEGORY OF CASES	1998	2002	2003	2004	2005	2006	2007	2008	2009	2010	2011	2012	2013	2014	2015	TOTAL PENDENCY
CIVIL (MISC) CASE																	
30	CM . APPL	0	0	0	0	8	7	11	16	55	44	72	118	138	294	72	835
31	CAVEAT	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
TOTAL		0	0	0	0	8	7	11	16	55	44	72	118	138	294	72	835
CRL . (MAIN) CASE																	
32	CRL . A (J)	0	0	0	0	0	0	0	0	0	0	13	8	35	49	2	107
33	CRL . A	0	0	0	0	0	0	0	1	1	3	3	4	19	29	1	61
34	CRL . REV . P	0	0	0	0	1	12	11	5	11	31	31	53	72	62	6	295
35	CRL . PETN	0	0	0	0	0	1	0	0	0	9	6	27	13	16	0	72
36	CRL . LP	0	0	0	0	0	0	0	0	0	0	0	0	0	5	1	6
37	CRL (D) REF .	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
38	TRP (CRL)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
39	WP (CRL)	0	0	0	0	0	0	0	0	0	0	0	0	0	2	2	4
40	CONT . CAS (CRL)	0	0	0	0	0	0	0	0	0	0	0	0	1	0	2	3
TOTAL		0	0	0	0	1	13	11	6	12	43	53	92	140	163	14	548
CRL (MISC) CASE																	
41	CRL . M . APPL	0	0	0	0	0	1	1	4	6	7	6	24	22	32	6	109
42	CRL . MC	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
43	AB	0	0	0	0	0	0	0	0	0	0	0	0	0	1	3	4
44	BA	0	0	0	0	0	0	0	0	0	0	0	0	0	0	3	3
TOTAL		0	0	0	0	0	1	1	4	6	7	6	24	22	33	12	116
<i>GRAND TOTAL</i>		1	1	4	6	18	58	67	160	267	315	606	750	822	1121	166	4362